

## **Junior Clerk and Accounts Clerk, Class-III (Panchayat Service) Pre-service Training Examination Rules, 2004**

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## **Junior Clerk and Accounts Clerk, Class-III (Panchayat Service) Pre-service Training Examination Rules, 2004**

In exercise of the powers conferred by Sec. 227 read with sub-sec. (5) of Sec. 274 of the Gujarat Panchayats Act, 1993 (Guj. 18 of 1993) and in supersession of all existing rules made in this behalf, the Government of Gujarat hereby makes the following rules, for regulating the method of Pre-service Training Examination for the post of Junior Clerk and Accounts Clerk Class-III (Panchayat Service), namely:-

**1. Short title :-**

**2. Definitions :-**

**3. Requirement of passing of the examination :-**

**4. Exemption :-**

**5. Prescribed chances :-**

**6. Consequences of failure to pass the examination :-**

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